

लिये पिछली सरकार लोक सभा में एक विधेयक लाना चाहती थी ; और

(ख) यदि हां, तो वर्तमान सरकार की इस बारे में क्या प्रतिक्रिया है तथा इसके क्या कारण हैं कि विधेयक अभी तक किस कारण से पुरःस्थापित नहीं किया गया है ?

शिक्षा और समाज कल्याण मंत्रालयों में राज्य मंत्री (श्रीमती शोला कौल) :

(क) और (ख) समस्त देश पर लागू होने वाले एक शिक्षा निरोधक विधेयक को लोक सभा में प्रस्तुत करने का कोई प्रस्ताव नहीं है। आंध्र प्रदेश, असम, बिहार, गुजरात, हरियाणा, जम्मू और कश्मीर, कर्नाटक, केरल, मध्य प्रदेश, हिमाचल प्रदेश, महाराष्ट्र, पंजाब, उत्तर प्रदेश, पश्चिम बंगाल, तमिलनाडु और गोआ राज्यों/केन्द्र शासित प्रदेश के अपने-अपने शिक्षा निरोधक कानून हैं। दिल्ली ने बम्बई शिक्षा निरोधक अधिनियम, 1959 अपना रखा है। केन्द्र शासित प्रदेशों के लिए एक समान केन्द्रीय कानून अधिनियमित करने पर सरकार 1975 से विचार कर रही है। गैर-भिवारियों को गिरफ्तार किए जाने और निर्दोष व्यक्तियों को तंग किए जाने तथा शिक्षा निरोधक अधिनियमों के अन्तर्गत अन्य अनियमितताओं के मामलों को संसद और प्रेस दोनों में ही उठाया गया है। इसे देखते हुए इस पूरे मामले की फिर से जांच की जा रही है।

Extention to Chairman, Railway Board

2638. SHRI NARAYAN
CHOUBEY :
SHRI PIUS TIRKEY :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the present Chairman of Railway Board has been given extension ;

(b) if so, the reasons therefor ; and

(c) whether this is not against the declared policy of Government not to give extension at the time of retirement ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) The present Chairman, Railway Board, has been approved by the President to continue in service till he attains the age of 60 years.

(b) and (c). The policy of the Ministry of Railways is normally not to grant extension of service, save in exceptional cases. In the present case, extension has been given in administrative interest with a view to maintaining the tempo of vital transportation needs of the country.

Southern Railway Hospital in Madras

2639. DR. SUBRAMANIAM SWAMY : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware that in Southern Railway Hospital in Madras there is a considerable resentment amongst doctors on the question of sharing patients' fees.

(b) whether the Railway Board has made any enquiry in the matter; and

(c) the lists of doctors in this hospital, and the question of the share of such fees received by each doctor during the period from July, 1977 to December, 1979 ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes, there has been some resentment.

(b) Yes. As per extant rules, Surgeons, Pathologists and Radiologists were entitled to a share of fees recovered by the Railway for treatment of non-Railway patients. Doctors and para-medical staff who assisted the physicians/Surgeons have also advanced claims for part shares

of the fees. The Southern Railway evolved a procedure in 1973 to further distribute the share of Surgeons, Pathologists and Radiologists (on recipients' voluntary basis) with the staff who assisted them. There has not been a full agreement yet on this sharing of fees, due mainly to more and more claimants, some of them not really entitled.

(c) A statement of Doctors and the quantum of share money received by each doctor is attached.

Statement

	Rs.
1. Dr. C. Jagannathan	428.00
2. Dr. T. Radhakrishnan	654.40
3. Dr. M.R. Girinath	11407.55
4. Dr. L.R. Parthaasrathy	9643.57
5. Dr. K.M. Cherian	8481.95
6. Dr. Tiripurasundari	452.80
7. Dr. L. Sulochana	Nil
8. Dr. K. Janardhanan	428.00
9. Dr. K. Rajarjeswari	608.36
10. Dr. K. Abraham	6968.87
11. Dr. G. Hariharan	654.40
12. Dr. P. Mohan Rao	654.40
13. Dr. M. Sankaran	1095.00
14. Dr. T. S. Natarajan	Nil
15. Dr. V. N. Narasinga Rao	Nil
16. Dr. S. Subbarathnam Chetter	Nil
17. Dr. R. Natarajan	Nil
18. Dr. K.B. Sundaram	Nil
19. Dr. S. Sawathanahr, Sawathannarayana Murthy	63973.00
20. Dr. D. Ghnnayyan	Nil
21. Dr. D. Ch., Dr. C.N. Kothanda Raman	Nil
22. Dr. B. Janaki	608.32

	Rs.
23. Dr. R. Venkatramani	Nil
24. Dr. M. Sundaram	Nil
25. Dr. B. Anandakrishnan	Nil
26. Dr. (Mrs.) Prootha Arumai Singh D.M.	608.32
27. Dr. R.K. Kalyan Singh	2301.30
28. Dr. (Mrs.) Ramani Janardhanan	428.00
29. Dr. I. Seetharam Naidu	10855.00
30. Dr. T.S. Gopinath	428.00
31. Dr. R. B. Sิริyen	Nil
32. Dr. M. Prabhakaran	Nil
33. Dr. (Mrs.) M.D. Madhasudan	Nil
34. Dr. H.S. Rehamuman	Nil
35. Dr. P. Mohan Das	Nil
36. Dr. R. Svawi	
37. Dr. C.G. Chndrasekara Redeey	Nil
38. Dr. S. Sudakara Pai	Nil
39. Dr. (Mrs.) S. Prabhvethi	Nil
40. Dr. (Mrs.) S. Renui	Nil
41. Dr. (Mrs.) Raji Swamy	Nil
42. Dr. J. Kanarayna Rao	Nil
43. Dr. R. Maya	Nil
44. Dr. N.V.M.S.V. Prem Kumar	7189.00
45. Dr. K. Narasima Reddy	9643.51
46. Dr. A. E. Sundar Kumar	Nil
47. Dr. P. Subba Reddy	Nil
48. Dr. Prabhkar Voichal	Nil
49. Dr. (Mrs.) Aurna Y. Ullef	Nil
50. Dr. (Mrs.) Voona Girinath	428.00
51. Dr. Noble Zachariah	Nil
52. Dr. Shoilajohn	Nil
53. Dr. V. C. Selvaraj	Nil
54. Dr. C.K. Elangovan	Nil
55. Dr. K. Sihari	10855.00

	Rs.
56. Dr. V.S. Ganesan	Nil
57. Dr. T.V. Skar	Nil
58. Dr. R. Sriram	Nil
59. Dr. Miss Salini, Devi	Nil
60. Dr. M. Aravindaksha Shayma	Nil
61. Dr. (Mrs.) Susheela Kamath	Nil
62. Dr. T. Alxandar John	5712.40
63. Dr. M.C. Srimathi	Nil
64. Dr. Miss R. Lelitha	Nil
65. Dr. (Mrs.) K. Tarq	Nil
66. Dr. G. Sukumar	Nil
67. Dr. (Mrs.) Uma Srihari	Nil
68. Dr. S. Vijaykumar	Nil
69. Dr. R.P.D. Prakash	Nil
70. Dr. E. Vijaya Kumar	Nil
71. Dr. Ganesh Kumar Mani	1393.20
72. Dr. C.P. Sekar	Nil
73. Dr. Susi Elvarumakrishnan	Nil
74. Dr. Gomathi Lakshmanan	Nil
75. Dr. S.C. Kapoor	Nil

Dispute with Bangladesh over offshore Drilling in Bay of Bengal

2640. SHRI R.P. DAS : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether there is any dispute with Bangladesh over the off-shore drilling in the Bay of Bengal beyond the Sunderbans ; and

(b) if so, the nature of dispute?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P.V. NARASIMHA RAO) : (a) No, Sir.

The Government of India and Bangladesh had agreed in 1974 that the Maritime Boundary between the two countries, as well as questions related to off-shore exploration of oil, would be settled by mutual discussions. Discussions with Bangladesh on the delineation of the Maritime Boundary are still continuing. The last round of talks on this subject was held at Dacca from 3rd to 5th December, 1980.

(b) Does not arise.

Promotion of Folk Songs and Folk Dances of Tribal People

2641. SHRI SATYA GOPAL MISRA : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :